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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/135/2016
NAME OF THE PETITIONER(S) : S. Swaminathan & another
NAME OF THE RESPONDENT(S) : M/s Pentagon Switch Gear Private Limited & 10 others
UNDER SECTION : 397, 398, 402 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

ORDER

Counsel for petitioner called absent. No representation. Representative of R1 to R9 present and prayed time for posting the matter on 23.07.2017. Time extended at request with a direction to inform the counsel for petitioner about the next date of hearing. Put up on **23.06.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)